

CODING SHEET  
IN THE HIGH COURT OF ORISSA: CUTTACK  
CHAPTER – VI, RULE - 28  
CIVIL APPELLATE JURISDICTION  
(To be filled by the Registry)

Case Type \_\_\_\_\_ No. \_\_\_\_\_ of \_\_\_\_\_ Date of Registration \_\_\_\_\_

D. No. \_\_\_\_\_ Date of Presentation \_\_\_\_\_

**(To be filled by the Counsel for the Appellant / Petitioner / Party in Person in black ink)**

Case Type: \_\_\_\_\_ RSA No. \_\_\_\_\_ / 2013

Appellant / Petitioner (s): Parbati Khandual

Home District: Jagatsinghpur Sex (M /F): Female Age: 47

Respondent / O.P. (s): Pitambar Khandual.

Counsel for Appellant / Petitioner \_\_\_\_\_  
with State Bar Council Enrolment No., E.Mail Id / Phone No. / Mobile No. if any: \_\_\_\_\_  
Mr. Pradip Kumar Samantaray, Advocate, O. E. No. 182 of 2004, E. Mail: pks\_adv.yahoo.com, M: 9861523678.

Counsel for Respondent/ O.P. \_\_\_\_\_  
with State Bar Council Enrolment No., E.Mail Id / Phone No. / Mobile No. if any \_\_\_\_\_

Value of the Appeal Rs.14,00,000/- Court Fee Paid- Remitted U/s 36 of Court Fees Act

Subject Matter / Act - Declaration of title and recovery of possession.

Subject / Category Code	<table border="1" style="display: inline-table; text-align: center; width: 100px;"><tr><td>2</td><td>8</td><td>0</td><td>4</td><td>0</td><td>0</td></tr></table>	2	8	0	4	0	0	Nature of Claim	<table border="1" style="display: inline-table; text-align: center; width: 150px;"><tr><td>Possession based on title.</td></tr></table>	Possession based on title.
2	8	0	4	0	0					
Possession based on title.										
Connected / Previous/ Covered case, if any	Type <table border="1" style="display: inline-table; width: 80px; height: 20px;"></table> No <table border="1" style="display: inline-table; width: 80px; height: 20px;"></table> of <table border="1" style="display: inline-table; width: 80px; height: 20px;"></table>									

**Lower Court Details**

**Trial Court :** Type C.S. No. 143 Year 2004

Date of Judgement 05.12.2009.

**Lower Appellate:** Type RFA No. 12 Year 2010  
**Court**

Date of Judgement 18.06.2013.

Sd. ....  
( Mr. Pradip Kumar Samantaray, Advocate)  
Signature and full name of the  
Counsel for Appellant / Petitioner / Party

Passing Officer \_\_\_\_\_

**(To be filled by the Court Master / P.A. concerned in Court itself in Red ink)**

Nature of Disposal By \_\_\_\_\_ By \_\_\_\_\_

Date of Disposal \_\_\_\_\_

Court Master / P.A. \_\_\_\_\_